

Form V

Details of associate enterprises (as defined in explanation1(a) to section 12 B of Banking Regulation Act, 1949) of the individual promoter

Name of the entity*	Relationship with the individual promoter along with% of shareholding is any	Date of incorporation	Nature of business activity	Registered Office address	PAN no.	TAN No.	CIN no.	Income tax circle to which the entity belongs to	Name of the regulator	Registration details in case the entity is regulated by SEBI	Bank, branch and account number (including credit facilities and non-fund based facilities availed)	As on March 31,		Proposed shareholding in the bank	
												--	--	In Rs.	In %

*(including previous names, if any)